

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**(SOUTH-WEST)DWARKA COURTS, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. No.	Name of Officials (Sh./Ms.)	From	To
1	Karamveer Singh EC: 11374337	Orderly in the court of Dr. Priya Janghu, JMFC(Mahila Court-02), Dwarka Courts, New Delhi	Order in the court of Sh. Rakesh Pandit, District Judge (Commercial Court)-04, Dwarka Courts, New Delhi
2	Jaidev EC: 10522	Orderly in the court of Ms. Swayam Siddha Tripathi, ACJ-CCJ-ARC, Dwarka Courts, New Delhi	Orderly in the court of Dr. Priya Janghu, JMFC(Mahila Court-02), Dwarka Courts, New Delhi
3	Dhiraj Satija, JA EC: 92924541	Reader in the Court of Sh. Shubham Gupta, JMFC (NI Act) Digital Court-01, Dwarka Courts, New Delhi.	JA in Admn. Branch, Dwarka Courts, New Delhi.
4	Arun Kumar, JA EC: 97898607	JA in Record Room, Dwarka Courts, New Delhi.	Reader in the Court of Sh. Shubham Gupta, JMFC (NI Act) Digital Court-01, Dwarka Courts, New Delhi.
5	Amit Swami, JJA EC: 12313507	JJA in Copying Agency Branch, Dwarka Courts, New Delhi.	JA in Record Room, Dwarka Courts, New Delhi.
6	Rajesh Popli, JA EC: 58395011	Ahlmad in the court of Ms. Shilpi M. Jain, ADJ-05, Dwarka Courts, New Delhi.	Ahlmad in the Evening Courts No. 1&5, Dwarka Courts, New Delhi.
7	Manoj Kumar, JA EC: 97955579	Ahlmad in the Evening Courts No. 1&5, Dwarka Courts, New Delhi.	Ahlmad in the court of Ms. Shilpi M. Jain, ADJ-05, Dwarka Courts, New Delhi.
8	Harminder Singh, JA EC: 39648982	JA in Record Room (Criminal), Dwarka Courts, New Delhi.	JA/Incharge, Library, Dwarka Courts, New Delhi.
9	Ms. Charu Mehta, JA EC:13222/11911342	Reader in the court of Ms. Sonica Meena, JMFC(NI Act), Digital Court-02, Dwarka Courts, New Delhi	Reader in the court of Ms. Bhavna Kalia, Spl. Judge, NDPS-01, Dwarka Courts, New Delhi
10	Dharmender Kumar, JA EC: 13050	Reader in the court of Ms. Bhavna Kalia, Spl. Judge, NDPS-01, Dwarka Courts, New Delhi	JA in Copying Agency Branch, Dwarka Courts, New Delhi
11	Rajesh, JA EC:15924280	JA in Record Room, Dwarka Courts, New Delhi	Reader in the court of Ms. Sonica Meena, JMFC(NI Act), Digital Court-02, Dwarka Courts, New Delhi

12	Manish Kumar Meena, JA EC:94465309	Ahlmad in the Evening Courts No. 7&8, Dwarka Courts, New Delhi	JA in Copying Agency, Dwarka Courts, New Delhi
13	Kanwal Mongia, JA EC:23011347	JA in Copying Agency, Dwarka Courts, New Delhi	Ahlmad in the Evening Courts No. 7&8, Dwarka Courts, New Delhi
14	Laxmi Prasad Bhatt EC:90691087	Orderly in the court of Ms. Divya Yadav, JMFC-04, Dwarka Courts, New Delhi	Orderly in the court of Ms. Vaishali Singh, JMFC(Mahila Court-05), Dwarka Courts, Delhi
15	Manish EC: 90239693	Orderly in the court of Ms. Vaishali Singh, JMFC(Mahila Court-05), Dwarka Courts, New Delhi	Orderly in the court of Ms. Divya Yadav, JMFC-04, Dwarka Courts, New Delhi
16	Ms. Pooja Sehgal, PA EC: 3435	PA in the office Pool. Admn. Branch, Dwarka Courts, New Delhi	PA in the court of Ms. Deeksha Sethi, JMFC-08, Dwarka Courts, New Delhi
17	Vijender Kumar, EC:10885	Orderly in the court of Sh. Harjyot Singh Bhalla, District Judge (Commercial Court)-04, Dwarka Courts, New Delhi	Orderly in the court of the undersigned.
18	Harish Rawat EC: 60023171	Orderly in the court of the undersigned.	Orderly in the court of Sh. Harjyot Singh Bhalla, District Judge (Commercial Court)-04, Dwarka Courts, New Delhi



\* Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

\* Earlier order bearing No. 25959-26110/Admn/DWK/P&T/2025 dated 21.07.2025 in respect of Sh. Harinder Singh, Emp Code: 39648982 regarding Co-ordinator in Protocol Branch is hereby stands cancelled as the said official is no longer posted at Mediation Centre, Dwarka Courts, New Delhi.

\* Sh. Bharat Bhushan, JA Emp. Code: 69318978 shall look after the work as Dealing Assistant, Hindi Section, in addition to the work already assigned to him in place of Sh. Amit Kumar Swamy, JJA

\* Earlier order bearing No. 15627-15657 dated 03.05.25 in respect of Sh. Vijender Kumar, SJA regarding additional work of Library is hereby stands cancelled.

*(Signature)*  
(ANJU BAJAJ CHANDNA)  
Principal District & Sessions (S-W)  
Dwarka Courts, New Delhi

No. 2-9266-29345 /Admn./DWK/P&T/2025 dt. 18/8/2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The concerned Ld. Presiding Officers, Dwarka Courts, New Delhi.
3. The Secretariat to Ld. Principal District & Sessions Judge(S-W), Dwarka Courts, New Delhi
4. The concerned officials.
5. The DDO/Branch-Incharge, Vigilance Branch, R&I Branch (Layers), Dwarka Courts, New Delhi
6. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
7. The Dealing Official, T&P, Admn.-I, II, III, Personal File/ACR/Leave/Website committee, THC, Delhi.

*(Signature)*  
Principal District & Sessions (S-W)  
Dwarka Courts, New Delhi